

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 103**  
**(CAA)-101(PB)/2021**

**IN THE MATTER OF:**

Bagh Kothi Investment and Finance Pvt. Ltd.  
With Star Infovision Pvt. Ltd.

.... Petitioner/Applicant

**Order Under Section 230**

**Order delivered on 07.07.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

For the ITD

For the RD

Mohd Nazim Khan, PCS

Mr. Sunil Aggarwal, Sr. Standing Counsel,

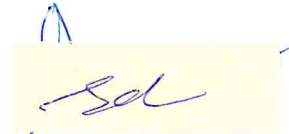
Mr. Tushar Gupta, Jr. Standing Counsel, Mr.  
Parinay Gupta, Advocate

Ms. Shankari Mishra, Adv.

**ORDER**

None for the petitioner.

List the matter on 28.07.2022.



**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**



**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**